

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 135 of 2012
I.A. Nos. 251 of 2012, 252 of 2012 & 353 of 2012

Dated : 15th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member

Shri Vidya Sagar Garg ... Appellant(s)

Versus

Shri Surender Singh Executive Engineer HVPNL & Ors.
....Respondent(s)

Counsel for the Appellant(s): Ms. Jasmeet Chandhoke

Counsel for the Respondent(s): Mr. Pradeep Dahiya for R-1 to R-3

ORDER

We have heard learned counsel for the parties. I.A. No. 353 of 2012 is allowed and accordingly amended.

Post the matter for hearing on **6th February, 2013.**

(V J Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Rkt/sm